



भारत सरकार
Government of India
वित्त मन्त्रालय
Ministry of Finance

प्रतिभूति अपीलीय न्यायधिकरण
Securities Appellate Tribunal

अरनेस्ट हाऊस, 14वाँ तल, नरिमन पॉइंट, मुंबई - 400 021
Earnest House, 14th Floor, Nariman Point, Mumbai - 400 021
Tel.: 022-22021520 Fax : 022-22021341

Ref.No.SAT/Admn./2020-21/ 1368

Date : 05-August-2020

NOTIFICATION Date : 05-08-2020

**Sub:- Extending the closure of the Tribunal till 19th August, 2020
due to general lockdown by the Government.**

Whereas the Central Government has extended the lockdown in Containment zones upto 31/08/2020 vide MHA Order dated 29th July 2020 and whereas the Government of Maharashtra has also satisfied that the State of Maharashtra is threatened with the spread of COVID-19 virus and therefore has extended the lockdown in the entire State of Maharashtra further till midnight of 31st August, 2020. The Government has imposed restrictions on public transport and the movements of persons to contain the spread of the epidemic. Considering the local conditions, the Hon'ble Presiding Officer and the Members of SAT, has decided to extend the closure of the Tribunal up to 19/08/2020 with the following directions:-

1. The directions already issued and permitted from time to time shall be continued and all earlier orders shall be aligned with the present order and shall remain in force up to and inclusive of 19th August, 2020.
2. The judicial work of the Tribunal shall remain suspended till 19th August, 2020.
3. The cases fixed for hearing for the period from 6th August 2020 to 19th August, 2020 will be adjourned and rescheduled as per the table given below:-

Cases fixed for hearing on (1)	Next date of hearing (2)
06/08/2020	08/10/2020
07/08/2020	09/10/2020
10/08/2020	12/10/2020
11/08/2020	13/10/2020
13/08/2020	14/10/2020
14/08/2020	15/10/2020
17/08/2020	19/10/2020
18/08/2020	20/10/2020
19/08/2020	21/10/2020

5/8/2020

4. Interim orders, if any, which are operating shall remain in force till the next date of hearing.
5. The Tribunal will function through video conference from 06/08/2020 from 11.30 a.m. to 4.30 p.m. until further orders.
6. Office of the Registry shall function from 06/08/2020 from 11 a.m. to 4.30 p.m. until further orders with limited staff for the purpose of administrative work.
7. In case of extreme urgent matters, parties may file cases by adopting Standard Operating Procedures (SOPs) laid down in notification dt. 28/04/2020 and 02/06/2020. Parties are required to contact the Registrar on his cell No. 9834615300 and on Email address: 'registrar-sat@nic.in' who, in turn, will place the matter before the Hon'ble Presiding Officer / Members for appropriate orders.
8. This issues by the order of the Hon'ble Presiding Officer, SAT.

Registrar


05/08/2020
Securities Appellate Tribunal

Dated: 05/08/2020.